

WEEKLY DISPATCH STATEMENT

FROM 24-04-2023 TO 28-04-2023

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50960/2017	F.O/50426/2023	19-04-2023	24-04-2023
2	AD/51072/2022	F.O/50469/2023	17-04-2023	24-04-2023
3	AD/51485/2022	F.O/50470/2023	19-04-2023	24-04-2023
4	AD/51425/2022	F.O/50471/2023	21-04-2023	26-04-2023
5	AD/51366/2022	F.O/50472/2023	19-04-2023	24-04-2023
6	AD/51127- 51128/2022&AD/51130- 51131/2022	F.O/50473-50476/2023	19-04-2023	24-04-2023
7	AD/51073/2022	F.O/50477/2023	17-04-2023	24-04-2023
8	C/51047/2020	F.O/50494/2023	19-04-2023	24-04-2023
9	C/50049-50051/2020	F.O/50497-50499/2023	19-04-2023	24-04-2023
10	C/2953/2012	F.O/50500/2023	19-04-2023	24-04-2023
11	ST/51929/2017	F.O/50502/2023	25-04-2023	28-04-2023
12	ST/50064/2022	F.O/50503/2023	24-04-2023	28-04-2023
13	ST/50445/2017	F.O/50508/2023	25-04-2023	28-04-2023
14	ST/52243/2022	F.O/50509/2023	25-04-2023	28-04-2023
15	ST/50197/2015	F.O/50510/2023	25-04-2023	28-04-2023
16	ST/50300/2021	F.O/50511/2023	25-04-2023	28-04-2023
17	ST/50762/2017	F.O/50513/2023	25-04-2023	28-04-2023
18	ST/52145/2016	F.O/50514/2023	25-04-2023	28-04-2023
19	ST/50032/2017	F.O/50515/2023	25-04-2023	28-04-2023
20	ST/50026/2018	ST/50516/2023	25-04-2023	28-04-2023
21	ST/50029/2018	F.O/50517/2023	25-04-2023	28-04-2023
22	ST/53522/2018	F.O/50518/2023	25-04-2023	28-04-2023
23	ST/50507/2017	F.O/50519/2023	25-04-2023	28-04-2023
24	ST/51470/2017	F.O/50520/2023	25-04-2023	28-04-2023
25	ST/51448/2017	F.O/50521/2023	25-04-2023	28-04-2023
26	ST/52226/2019	F.O/50522/2023	25-04-2023	28-04-2023
27	ST/50302/2018	F.O/50525/2023	25-04-2023	28-04-2023
28	ST/50303/2018	F.O/50526/2023	25-04-2023	28-04-2023
29	ST/50178/2018	F.O/50527/2023	25-04-2023	28-04-2023
30	ST/50283/2018	F.O/50528/2023	25-04-2023	28-04-2023
31	ST/50287/2018	F.O/50530/2023	25-04-2023	28-04-2023
32	ST/50177/2018	F.O/50534/2023	25-04-2023	28-04-2023
33	ST/50176/2018	F.O/50535/2023	25-04-2023	28-04-2023
34	ST/50175/2018	F.O/50536/2023	25-04-2023	28-04-2023
35	ST/50174/2018	F.O/50537/2023	25-04-2023	28-04-2023
36	ST/50173/2018	F.O/50538/2023	25-04-2023	28-04-2023
37	ST/50172/2018	F.O/50539/2023	25-04-2023	28-04-2023
38	ST/50171/2018	F.O/50540/2023	25-04-2023	28-04-2023
39	ST/50157/2018	F.O/50541/2023	25-04-2023	28-04-2023
40	ST/50329/2018	F.O/50542/2023	25-04-2023	28-04-2023
41	ST/50321/2018	F.O/50543/2023	25-04-2023	28-04-2023
42	ST/50929/2017	F.O/50544/2023	25-04-2023	28-04-2023
43	ST/51624/2017	F.O/50545/2023	25-04-2023	28-04-2023
44	ST/50181/2018	F.O/50546/2023	25-04-2023	28-04-2023
45	ST/51457/2017	F.O/50547/2023	26-04-2023	28-04-2023
46	ST/53634/2015	F.O/50549/2023	27-04-2023	28-04-2023
47	ST/51862/2015	F.O/50550/2023	27-04-2023	28-04-2023
		MISC ORDER NO.		
1	ST/53203/2015	I.O/14/2023	21-04-2023	26-04-2023
2	C/53447/2018	M.O/50121/2023	21-04-2023	26-04-2023
3	ST/50730/2017	M.O/50129/2023	20-04-2023	24-04-2023
4	ST/50821/2019	M.O/50130/2023	20-04-2023	24-04-2023
5	ST/50825/2021	M.O/50131/2023	25-04-2023	28-04-2023
6	ST/51787/2022	M.O/50132/2023	25-04-2023	28-04-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

1.5.23
DEPUTY REGISTRAR